

GOVERNMENT OF INDIA  
MINISTRY OF MINORITY AFFAIRS  
LOK SABHA  
UNSTARRED QUESTION No. 2419  
ANSWERED ON 03.08.2023

**Madarsa Schools**

2419. DR. TALARI RANGAIAH:

Will the Minister of Minority Affairs be pleased to state:

- (a) whether the Government maintains data of Madarsa Schools running in the country;
- (b) if so, the details of the number of Madarsa schools running in the country, State/UT-wise;
- (c) the number of students enrolled and teachers who are working in the said Madarsa schools in the country, State/UT- wise,
- (d) whether the Government proposes to build their infrastructure and capabilities; and
- (e) if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF MINORITY AFFAIRS  
(SHRIMATI SMRITI ZUBIN IRANI )

(a) to (c): Ministry of Minority Affairs does not maintain data of Madarsa Schools running in the country. As per information provided by the Department of School Education and Literacy, Ministry of Education, there are 23,613 recognized and unrecognized Madarsa schools registered on the UDISE+ Portal in the year 2021-22. The State/UT-wise number of Madarsa schools, students enrolled and number of teachers in these schools is given in annexure.

(d) and (e): Education is in the concurrent list of the Constitution and majority of the Madarsa schools are under domain of respective State and UT Governments. Ministry of Minority affairs implements Pradhan Mantri Jan Vikas Karyakram (PMJVK), a Centrally Sponsored Scheme (CSS), which is an area development programme under which community infrastructure and basic amenities are being created in the identified areas. Education is one of the priority sectors under PMJVK and projects such as construction of schools, additional classrooms, hostels, computer labs/digital classrooms, science laboratories, drinking water facilities and toilets in schools, etc are supported under the scheme, as per the scheme guidelines. The scheme is being implemented under the aegis of the State Governments/ Union Territory (UT) Administrations on a fund sharing pattern and the assets created are implemented and managed by the concerned State/ UT Government. The scheme has been approved with effect from financial year 2022-23 with the revised guidelines, for implementation in all districts of the country during the period of 15th Finance Commission Cycle.

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Annexure as referred to in reply to parts (a) to (c) of the Lok Sabha Unstarred question no 2419 for 03.08.2023 regarding 'Madarsa Schools' asked by Dr. Talari Rangaiah.

State/UTs	No. of Recognized & Unrecognized Madarsa School	No. of Recognized and Unrecognized Madarsa Enrollment	No. of Recognized and Unrecognized Madarsa Teachers
Andhra Pradesh	166	10506	435
Assam	113	6349	756
Bihar	1925	508041	10137
Chandigarh	3	534	21
Chhattisgarh	289	12295	930
Dadra & Nagar Haveli and Daman & Diu	1	0	25
Gujarat	3	1208	30
Haryana	13	1313	76
Himachal Pradesh	2	69	5
Jammu & Kashmir	75	8131	546
Jharkhand	147	19990	923
Karnataka	9	797	36
Kerala	3	320	20
Madhya Pradesh	1802	104139	6264
Maharashtra	128	12129	493
Manipur	17	1112	113
Odisha	28	1466	119
Punjab	14	1032	78
Rajasthan	2599	170292	7164
Telangana	161	6050	335
Tripura	180	8157	483
Uttar Pradesh	15104	2141575	78399
Uttarakhand	475	71990	2243
West Bengal	356	47671	2504
INDIA	23613	3135166	112135
Source: UDISE+ 2021-22.			